

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.II

Service Tax Appeal No.70427 of 2020

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1390-1392-2019-20 dated 05/02/2020 passed by Commissioner (Appeals) Central Goods & Services Tax, Noida)

M/s Pravek Kalp Pvt. Ltd.,

.....Appellant

(B-8, Sector-3, Noida)

VERSUS

Commissioner of Central Excise &

CGST, Noida

....Respondent

(E-5, Sector-1, Noida-201301)

APPEARANCE:

None, for the Appellant

Shri Santosh Kumar, Authorised Representative for the Respondent

CORAM: HON'BLE MR. P.A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING & DECISION : 29 July, 2026

This appeal is dismissed. For order, see order of the date in Service Tax Appeal No.70426 of 2020.

**(P.A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp